Information note to the Press (Press Release No. 99/2020) For Immediate release

Telecom Regulatory Authority of India

Extension of time to receive comments on Consultation Paper on Ministry of Information and Broadcasting (MIB) back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019.

New Delhi, 11 December 2020 - Telecom Regulatory Authority of India (TRAI) had issued the consultation paper on MIB back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019 on 7 December 2020. The last date for receiving written comments from the stakeholders was fixed as 14 December 2020 and counter comments, if any, by 19 December 2020.

- 2. The stakeholders have sought extension of time for sending their comments on the consultation paper on MIB back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019. In view of this, it has been decided to extend the last date for submission of written comments upto 21 December 2020. Counter comments, if any, may also be submitted by 26 December 2020. No further requests for extension would be considered.
- 3. The comments and counter comments may be sent, preferably in electronic form, to Sh. Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on the e-mail:- advbcs-2@trai.gov.in or sapna.sharma@trai.gov.in. For any clarification/information, Sh. Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23237922, Fax: +91-11-23220442.

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